

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1448
TO BE ANSWERED ON THE 8TH DECEMBER, 2015

ALLOCATION UNDER RKVY

1448. SHRI LADU KISHORE SWAIN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the current status of release of funds under Rashtriya Krishi Vikas Yojana (RKVY) for the financial years 2014-15 and 2015-16, State-wise;
- (b) whether the activities like dip tube well and other micro irrigation schemes like big tanks are likely to be included under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
- (c) if so, the status of the implementation of the scheme and funds earmarked under the PMKSY, so far, Statewise; and
- (d) the status of preparation of Comprehensive District Agriculture Plan (C-DAP) across various districts as part of implementing RKVY in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

- (a): The state-wise allocation and released of fund under Rashtriya Krishi vikas Yojana (RKVY) for the financial year 2014-15 and 2015-16 is given at Annexure-I.
- (b) & (c): Micro Irrigation Component of "On farm Water Management (OFWM)" has been subsumed under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) under the programme component "Per Drop More Crop" from 1st April, 2015. The state-wise allocation & release of funds for this component under PMKSY is given at Annexure-II.
- (d): The State-wise status of preparation of Comprehensive District Agriculture Plan (C-DAP) as part of implementing RKVY in the country during XII Plan is given at Annexure-III.

Annexure -I

Statewise Allocation and Release of funds under Rashtriya Krishi Vikas Yojna (RKVY)
for 2014-15 & 2015-16 as on 02.12.2015 (Rs. in crore)

Sl. No.	Name of the States	2014-15		2015-16	
		Allocation	Release	Allocation	Release
1	Andhra Pradesh	267.07	263.54	195.38	83.10
2	Arunachal Pradesh	27.83	13.92	31.55	15.77
3	Assam	483.53	267.71	128.07	94.10
4	Bihar	564.55	545.73	164.86	111.20
5	Chhattisgarh	385.44	341.75	149.15	78.60
6	Goa	25.63	0.00	43.40	0.00
7	Gujarat	593.55	290.03	182.09	108.20
8	Haryana	372.03	254.68	143.10	67.26
9	Himachal Pradesh	86.11	86.11	28.30	14.15
10	Jammu & Kashmir	150.50	78.25	74.72	37.36
11	Jharkhand	306.94	153.15	87.68	59.88
12	Karnataka	884.17	632.22	359.94	176.97
13	Kerala	321.40	300.70	91.86	56.52
14	Madhya Pradesh	547.55	511.78	263.60	131.80
15	Maharashtra	1013.49	942.09	438.00	219.00
16	Manipur	43.00	43.00	20.46	10.23
17	Meghalaya	68.77	60.64	16.63	0.00
18	Mizoram	113.92	113.92	16.61	19.39
19	Nagaland	52.75	52.75	25.25	12.63
20	Odisha	504.13	482.07	285.27	100.55
21	Punjab	508.71	413.71	215.94	107.97
22	Rajasthan	740.55	695.28	337.63	168.82
23	Sikkim	18.98	9.49	24.35	0.00
24	Tamil Nadu	298.95	298.95	259.94	129.87
25	Telangana	195.27	179.64	130.30	33.92
26	Tripura	80.27	80.27	21.54	13.55
27	Uttar Pradesh	704.93	589.47	356.24	123.99
28	Uttarakhand	95.39	80.70	40.03	20.02
29	West Bengal	598.61	582.34	285.26	142.28
	Total States	9864.02	8363.89	4454.65	2137.13

Annexure-II**Rs. in Crore**

S.No.	States	Total Central Govt. Share	Release of 1st Installment of Central Govt. share (As on 30.11.2015)
1	Andhra Pradesh	131.75	65.88
2	Bihar	20.00	10.00
3	Chhattisgarh	7.50	3.75
4	Goa	0.15	0.00
5	Gujarat	146.75	73.38
6	Haryana	34.50	16.94
7	Himachal Pradesh	1.50	0.00
8	Jharkhand	15.00	0.00
9	Jammu & Kashmir	5.00	0.00
10	Karnataka	111.75	55.88
11	Kerala	5.00	0.00
12	Madhya Pradesh	82.75	41.38
13	Maharashtra	176.75	88.38
14	Odisha	12.00	5.92
15	Punjab	10.00	0.00
16	Rajasthan	104.75	52.38
17	Tamil Nadu	72.75	36.38
18	Telangana	92.75	46.38
19	Uttarakhand	7.00	3.50
20	Uttar Pradesh	15.00	7.50
21	West Bengal	5.00	0.00
22	Arunachal Pradesh	0.50	0.00
23	Assam	1.00	0.00
24	Manipur	2.72	0.00
25	Meghalaya	0.50	0.00
26	Mizoram	4.50	0.00
27	Nagaland	0.00	0.00
28	Sikkim	4.26	2.13
29	Tripura	2.00	0.00
	Total	1073.13	509.75

Statement annexed in reply to the Lok Sabha Unstarred Question No. 1448 due for answer on 08.12.2015 raised by SHRI LADU KISHORE SWAIN

State-wise Status of No. of Comprehensive District Agriculture Plans (C-DAP's) Prepared during XII Plan

S.No.	State/UT	No. of District	No of C-DAP Prepared During XII Plan
1	Andhra Pradesh	13	In Progress
2	Arunachal Pradesh	16	In Progress
3	Assam	27	In Progress
4	Bihar	38	In Progress
5	Chhattisgarh	27	27
6	Goa	2	In Progress
7	Gujarat	26	In Progress
8	Haryana	21	In Progress
9	Himachal Pradesh	12	In Progress
10	Jammu & Kashmir	22	2
11	Jharkhand	24	In Progress
12	Karnataka	28	In Progress
13	Kerala	14	In Progress
14	Madhya Pradesh	50	In Progress
15	Maharashtra	35	29
16	Manipur	9	In Progress
17	Meghalaya	7	In Progress
18	Mizoram	8	In Progress
19	Nagaland	11	In Progress
20	Orissa	30	In Progress
21	Punjab	20	In Progress
22	Rajasthan	33	In Progress
23	Sikkim	4	In Progress
24	Tamil Nadu	32	In Progress
25	Telangana	10	In Progress
26	Tripura	4	In Progress
27	Uttarakhand	13	In Progress
28	Uttar Pradesh	70	In Progress
29	West Bengal	19	19